

12.26 hrs .

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the following three Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 10th December, 1965:—

- (1) The Kerala Appropriation (No. 5) Bill, 1965.
- (2) The Indian Tariff (Amendment) Bill, 1965.
- (3) The Union Duties of Excise (Distribution) Amendment Bill, 1965.

2. Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following eleven Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 10th December, 1965:

- (1) The Delhi Motor Vehicles Taxation (Amendment) Bill, 1965.
- (2) The Delhi Land Reforms (Amendment) Bill, 1965.
- (3) The Indian Works of Defence (Amendment) Bill, 1965.
- (4) The Railways (Employment of Members of the Armed Forces) Bill, 1965.
- (5) The Cardamom Bill, 1965.
- (6) The Metal Corporation of India (Acquisition of Undertaking) Bill, 1965.
- (7) The Coal Mines Provident Fund and Bonus Schemes (Amendment) Bill, 1965.
- (8) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1965.
- (9) The Union Territories (Direct Election to the House of the People), Bill, 1965.

(10) The Goa, Daman and Diu (Absorbed Employees) Bill, 1965.

(11) The Estate Duty (Distribution) Amendment Bill, 1965.

12.27½ hrs.

PETITION RE. INDIAN POST OFFICE RULES, 1933

Shri Ranga (Chittoor): Sir, I beg to present a petition signed by a petitioner relating to the Indian Post Office Rules, 1933.

12.27½ hrs.

STATEMENT RE. RECENT AIR ACCIDENT AT MOUNT BLANC, BANIHAL PASS AND PALAM AIR PORT

Mr. Speaker: Now we will take up the statements. Shri Sanjiva Reddy has to make a statement.

Shri S. M. Banerjee: (Kanpur): Perhaps he is making a statement on the two accidents. But there has been an accident even this morning.

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): I am giving information about that also.

Mr. Speaker: The third one is also being included?

Shri Sanjiva Reddy: Yes, Sir.

Mr. Speaker: Is it a long statement?

Shri Sanjiva Reddy: About 2 or 3 pages.

An hon. Member: It may be laid on the Table.

Another hon. Member: It may be read.

Mr. Speaker: All right, he might read it.